

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

COURT NO. : 1

29.01.2021

C.P.C/350/148/2019

O.A./350/1117/2019

JAI PRAKASH SINGH

-V/S-

MR P S MISHRA & ANR

ITEM NO:68

FOR APPLICANTS(S) Adv. : Mr. N. Roy

FOR RESPONDENTS(S) Adv.: Mr. T. K. Chatterjee



Notes of The Registry	Order of The Tribunal
	<p>Ld. counsel for petitioner and alleged contemnors are both present.</p> <p>Since the order has been complied with, CPC is dropped.</p> <p>Notices, issued, if any, are also discharged.</p> <p>(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p>(BIDISHA BANERJEE) MEMBER (J)</p> <p>pd</p>